



TELANGANA STATE AUTHORITY FOR ADVANCE RULING CT Complex, M.J Road, Nampally, Hyderabad-500001. (Constituted under Section 96(1) of TGST Act, 2017)

Present:

Sri B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) Sri S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)

A.R.Com/09/2020 Date:07.07.2022

TSAAR Order No.33/2022

Sub:- C.T. Department Authority for clarification and Advance Rulings – Certain clarification sought by M/s. Panchajanya Lube Solutions, Hyderabad – Application withdrawn - Regarding.

Ref:- 1. Application filed by M/s. Panchajanya Lube Solutions, Hyderabad, Dated: 13-12-2020.

- 2. CCT's Ref No. A.R.Com/09/2020, dated:17-03-2020
- 3. CCT's Ref No. AAR/02/2021, dated:15-03-2022.
- 4. CCT's Ref No. AAR/02/2021, dated: 23-03-2022.
- 5. Letter mailed by M/s. Panchajanya Lube Solutions date.06.07.2022

In the reference 1st cited, M/s. Panchajanya Lube Solutions, Hyderabad, (36ATLPN0939M1Z4) has sought certain clarification by filing an application for Advance Ruling. The Case was posted for personal hearing on 25-11-2021& 24-03-2022

However, in the reference 5th cited, M/s. Panchajanya Lube Solutions, Hyderabad, have informed that they intended to withdraw their application of Advance Ruling

In view of the above, the application filed by M/s. Panchajanya Lube Solutions, Hyderabad is withdrawn as infructuous.

(S.V. KASI VISWESWARA RAO)

ADDL. COMMISSIONER(STATE TAX)

(B. RAGHU KIRAN)

ADDL. COMMISSIONER(CENTRAL TAX)

То

M/s. Panchajanya Lube Solutions, NO. 17-1-391/T/21, Pent House, Saraswathi Nagar, Saidabad, Hyderabad, Telangana, 500059

Copy submitted to:

1. The Commissioner (State Tax) for information

Copy to:

- 2. The Commissioner (Central Tax), Hyderabad Commissionerate, GST Bhavan, L.B. Stadium Road, Basheerbagh, Hyderabad 500 004.
- 3. The Superintendent (Central Tax) Saidabad Range, 4th Floor, H.No.5-8-196-207, 207A, Jusbagh, Nampally, Hyderabad 500 001.

//t.c.f.b.o//

Superintendent (Grade-I)